

NHM is also providing funding to States/UTs to provide free essential drugs and free essential diagnostics in public health facilities under the NHM - Free Drugs Service and NHM - Free Diagnostic Service Initiatives respectively.

The Parliament has enacted The Right of Children to Free and Compulsory Education (RTE) Act, 2009 which provides for free and compulsory education for all children in the age group of 6-14 years. In order to ensure that all the children get an opportunity to go to school, Sarva Shiksha Abhiyan (SSA), which is the main vehicle for meeting the objectives of the RTE Act, provides for opening of new schools, construction of schools buildings, construction of additional classrooms, additional teachers as per PTR, free textbooks to all children in Government and Government aided schools, Urdu textbooks provided for Urdu medium schools & for Urdu as a subject, as a part of the free textbooks assistance under SSA, Free Uniforms (two sets) to all girls and children belonging to SC/ST/BPL families in Government schools.

Violation of norms for treatment of EWS patients

242. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether 49 private hospitals in Delhi had been identified and directed to provide free treatment to EWS-category patients;

(b) if so, whether neither court orders or regular inspection by Government nor fines imposed for violations seem to be working in favour of the poor seeking treatment in private hospitals;

(c) whether as many as 235 beds out of the available 600 plus marked for patients from the economically weaker sections of society, are listed as “vacant” in hospitals across the National Capital; and

(d) if so, the action Government proposes to take against these hospitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI HARSH VARDHAN): (a) to (d) Information is being collected and will be laid on the Table of the House.

Scarcity of Doctors at CGHS Allopathic Dispensary, Dwarka

243. SHRIMATI AMBIKA SONI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) when the CGHS Allopathic Dispensary, Dwarka, New Delhi was started;

(b) the number of registered beneficiaries as on 1 April, 2014 and the staff position of medical and para-medical officers in the dispensary;

(c) whether the doctors are not present to attend the patient leading to crowd swelling thereby putting lot of inconvenience especially to the senior citizens in the dispensary and who were kept waiting for more than one hour;

(d) if so, what steps will be taken to increase the strength of doctors to share the burden of increased work of medical officers; and

(e) the remedial steps proposed to be taken to improve the services at the dispensary?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Allopathic CGHS Dispensary, Dwarka, New Delhi was started in April, 2009.

(b) Number of registered beneficiaries - 44552. Staff position is as under:-

1.	Doctors	Four (One CMO In charge, three Medical Officer)
2.	Pharmacist	Three (One Store Incharge and Two Pharmacist)
3.	Staff Nurse	One
4.	ANM	One
5.	LDC	One
6.	Dresser	One
7.	Female Attendant	One
8.	Safaiwala	One

(c) Doctors attend to the patients and senior citizen are attended to out of turn whenever required. The Doctor strength is commensurate with the attendance of patients at Dwarka dispensary.

(d) and (e) Dwarka wellness centre is managing well in attending to patients with the existing manpower. There is no proposal to increase the manpower.

AIIMS-like Hospital in Himachal Pradesh

244. SHRIMATI RAJANI PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the Government guidelines for opening of AIIMS-like hospital in every State of the country;

(b) whether Government will sanction AIIMS-like hospital for Himachal Pradesh at the earliest on priority basis for the benefit of patients of the State enabling them to get better treatment facility in their own State;